

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/257/2020/CERC

Date: 18th July, 2020

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Power Market) Regulations, 2020.

In exercise of powers conferred under Section 66 read with sub-section (1) of Section 178 and sub-sub-section (y) of section (2) of Section 178 of the Electricity Act, 2003 (the Act), the Commission has prepared the Draft Central Electricity Regulatory Commission (Power Market) Regulations, 2020 and the same is posted on the website of the Commission (www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above Draft Regulations. The comments/ suggestions/ objections may be sent to the undersigned on or before **7th August, 2020** at the email addresses, secy@cercind.gov.in and urprasad@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date may not be considered while finalizing these regulations.

4. Public hearing on the above subject will be held on 7th August, 2020 at 1430 hrs through video conferencing. Further details regarding public hearing will be issued separately.

Sd/-
(Sanoj Kumar Jha)
Secretary